

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:594
ANSWERED ON:08.05.2013
SCHOOLS UNDER SSA RMSA
Choudhary Shri Nikhil Kumar;Singh Shri Radha Mohan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools set up under the Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in the States including Uttar Pradesh during the last three years and the current year, State-wise;
- (b) whether the Government is satisfied with the implementation of SSA and RMSA in promoting school education in the country;
- (c) if so, the details thereof;
- (d) whether some deficiencies/irregularities have been noticed in the implementation of these schemes; and
- (e) if so, the corrective action taken thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 594 TO BE ANSWERED ON 8TH MAY, 2013 ASKED BY SHRI NIKHIL KUMAR CHOUDHARY AND SHRI RADHE MOHAN SINGH REGARDING SCHOOLS UNDER SSA/RMSA.

(a) : Under the Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) the number of schools sanctioned during the last three years are 54697 & 7196 respectively. The State- wise position is given at Annexure-I.

(b) & (c) Both programmes have improved access to elementary and secondary education in the country, augmented school infrastructure, enhanced enrolment of children in schools specially girls and other disadvantaged groups.

(d) & (e) : Both SSA & RMSA programmes have strengthened interventions for improving quality and learning outcomes in school education, as well as taken steps to improve retention in schools. Instances of some financial irregularities have come to light from time to time in the execution of these programmes for which appropriate corrective action was taken. Further, the Government of India has laid down Financial & Procurement Manuals for these programmes to streamline their financial management systems and provided for an annual audit by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a system of concurrent financial reviews. 41 independent monitoring institutions conduct field level monitoring and there is a system of biannual independent Joint Review Missions.